

C. P. No.822 of 2014
IN THE HIGH COURT AT CALCUTTA
ORIGINAL JURISDICTION

In the matter of : Companies Act, 1956;

And

In the matter of : Section 433, 434 and 439 of the said Act,

And

In the matter of : **Jai Balaji Industries Ltd.**, a company incorporated under the provisions of the Companies Act, 1956 and having its registered office at No.5, Bentinck Street, Kolkata-700001;

..... Company

And

In the Matter of : Lakhotia Transport Company Pvt. Ltd. Incorporated under the Companies Act, 1956 having its registered office at No.26, Tara Chand Dutta Street, Kolkata-700073.

.....Petitioning Creditor

Notification to the Official Liquidator of
Winding up order.

To
The Official Liquidator,
High Court, Calcutta,
9, Old Post Office Street,
Calcutta.

Order pronounced on 07.06.2018 in CA 51 of 2018, CP 822 of 2014 by the Hon'ble Justice Ashis Kumar Chakraborty for winding up the under-mentioned company under the Companies Act, 1956. A photocopy of the order is sent herewith for your record.

1. Name of the Company : **Jai Balaji Industries Ltd.**
2. Registered office of the Company : No.5, Bentinck Street, Kolkata-700001
3. Petitioner's Advocate : MR. C.K. SAHA,
Advocate,
10, Old Post Office Street,
Kolkata-700001.
4. Date of presentation of the petition: 17.09.2014.

Dated this 15th day of June, 2018.

For Registrar.

Note: It will be the duty of each of the persons as are liable to make out, or to concur in making out, a statement of affairs under Sec.454, to attend the Official Liquidator at such time and place as he may appoint and to give him all information he may require.

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.....Petitioning Creditor

Notification to the Registrar of Companies of winding up order.

To
The Registrar of Companies,
West Bengal, Nizam Palace, II MSO Building,
234/4, Acharya J. C. Bose Road,
Calcutta – 700 020.

Order pronounced on 07.06.2018 in CA 51 of 2018, CP 822 of 2014 by the Hon'ble Justice Ashis Kumar Chakraborty for winding up the under-mentioned company under the Companies Act, 1956. A photocopy of the order is sent herewith for your record.

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